

(ख) क्या इन मेलों के माध्यम से दिए गए ऋणों की कोई वसूली की गयी, यदि हां, तो वसूली कितनी होनी चाहिए थी और वास्तव में प्रतिवर्ष कितनी वसूली हुई ;

(ग) क्या इन मेलों में दिये गए ऋणों की वसूली न किये जाने के भी कुछ मामले हुए हैं; यदि हां, तो ऐसे मामलों की वर्षवार संख्या कितनी है; और

(घ) इन ऋणों की वसूली के लिए सरकार द्वारा क्या प्रयास किए जा रहे हैं?

वित्त मंत्रालय में आर्थिक कार्य विभाग में राज्य मंत्री (श्री एडुवार्डो फेलेरियो) :

(क) सरकारी क्षेत्र के बैंक, समाज के कमजोर वर्गों को ऋण सहायता देने में तेजी लाने के अपने समय उपायों के एक अंग के रूप में ऋण मेल आयोजित करते हैं। वर्तमान आंकड़ा सूचना प्रणाली से आयोजित ऋण मेलों की संख्या, ऐसे मेलों के लाभार्थियों आदि की संख्या प्राप्त नहीं होती है क्योंकि ऐसे ऋण मेलों की केन्द्रीय निगरानी करना न तो व्यवहार्य समझा गया है और न ही आवश्यक।

(ख) से (घ) बैंक भारतीय रिजर्व बैंक द्वारा सभी ऋणों के वास्ते पात्रता मानदण्ड, परियोजना मूल्यांकन, मंजूरी पूर्व पर्यवेक्षण के साथ-साथ वसूली प्रक्रिया आदि के संबंध में समय-समय पर जारी मार्गनिर्देशों/निर्देशों का पालन करते हैं चाहे वे ऋण मेलों में दिए जाएं या अन्यथा।

**Amnesty offered to youths arrested during "Operation Black Thunder"**

762. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have offered amnesty to those youths arrested during "Operation Black Thunder" who had joined the terrorist groups but had not committed any crime;

(b) if so, what are the details in this regard; and

(c) how many of them have accepted the offer.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No Sir.

(b) Does not arise.

(c) Does not arise.

**Talks held with Shri Subhas Ghising on GNLF Demand**

763. SHRI PAWAN KUMAR BAN-SAL:

SHRI B. SATYANARAYAN REDDY:

SHRI K. V. THANGKALU:

SHRI KRISHNA KUMAR BIRLA:

SHRIMATI RENUKA CHOWDHURY:

SHRI A. G. KULKARNI:

SHRI MUKHTIAR SINGH MALIK:

SHRI SURESH PACHOURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether wide-ranging talks were held with Shri Subhas Ghising recently on the demands of GNLF;

(b) whether any agreement has been arrived at on some points;

(c) if so, what are the details thereof; and

(d) what is the number of violent incidents that have been taken place in Darjeeling areas after the tripartite meeting?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d) In another round of talks on 25th July 1988 the Chief Minister West Bengal, Shri Jyoti Basu and GNLF President, Shri Subash Ghising met in Delhi at the residence of Union Home Minister, Shri Buta Singh to arrive at a negotiated settlement of the problem of the Darjeeling Hill areas. The meeting was held in a cordial atmosphere and the talks ended in complete understanding between both the parties over the formation of Darjeeling Gorkha Hill Council. Various issues raised by Shri Ghising were discussed at this tripartite meeting. The final agreement which was reached in principle, will be signed at Calcutta at a later date. The three participants at the meeting expressed their sense of deep gratitude to the Prime Minister for his help and co-operation in finding a peaceful and negotiated solution to this problem. This round of talks followed an earlier tripartite meeting held in New Delhi on 29th June, 1988.

**Counter moved announced by 'Babri Masjid Committee' and 'Ram Janam Bhoomi Mukti Action Committee' regarding the disputed shrine**

764. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the 'Babri Masjid Committee' and 'Ram Janam Bhoomi Mukti Action Committee' have announced counter moves regarding the disputed shrine; and

(b) if so, what action Government propose to take to diffuse the situation and settle the issue?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL,

PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Babri Masjid Movement Coordination Committee has announced a 'Mini March' on 12-8-1988 and "Ayodhya March" on 14-10-1988 to offer prayers inside the disputed shrine. To counter this move, the Ram Janam Bhoomi Mukti Yagna Samiti have recently appealed to Hindus to intercept the volunteers of Ayodhya March and prevent them from entering into Ayodhya. The Government is keeping a close watch on the situation and will take all necessary steps to maintain peace and communal harmony.

**Scheduled Caste Certificate Forms stolen from Dy. Commissioner's Office, Delhi**

765. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently a large number of Scheduled Castes Certificate forms were stolen from the office of the Deputy Commissioner, Delhi; and

(b) if so, what follow-up action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): According to the Delhi Administration, a number of blank Scheduled Caste Certificate forms have been found missing from the store of the Deputy Commissioner, Delhi.

Following steps have been taken up by the Administration:—

1. A criminal case has been registered with the Police.
2. Concerned officials have been suspended.